

ITEM NO.10

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Con. Petn.(C) No. 123/2011 IN CA 1357/2003

BIHAR FIN. SER. HOUSE CONSTRN. COOP.ST.LTD.

Petitioner(s)

VERSUS

ANUP MUKHERJEE & ORS.

Respondent(s)

(With office report)

Date: 15/07/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Mr. A.K.Srivastava,Sr.Adv.
Mr. Sanjeev Kr. Sinha,Adv.
Mr. A.P.Sahay,Adv.
Mr. Himanshu Shekhar,Adv.
Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. Gopal Singh,Adv.

Mr. P.R. Ramasesh,Adv.

Mr. K.Sunil,Adv.
Mr. Shashi Bhushan,Adv.

Mr. Renjith B.Marar,Adv.
Mr. Shinoj K.N.,Adv.
Mr. Lakshmi M.Kaimal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice to unserved respondents returnable
within 8 weeks.

Dasti service is also permitted.

[SUMAN WADHWA]
COURT MASTER

[VINOD KULVI]
COURT MASTER